

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 751 of 2020

Dinesh Prasad.....

**Petitioner(s)**

Versus

State of Jharkhand.....

**Opp. Party(s)**

.....

Coram: Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

For the Petitioner

.....

: Ms. Khushbu Kataruka, Advocate

For the State

: Mrs. Priya Shrestha, Spl.P.P.

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3/10.09.2020 Learned counsel appearing for the petitioner seeks permission to withdraw this criminal miscellaneous petition.

Prayer is allowed.

Let this criminal miscellaneous petition be dismissed as withdrawn.

**(Ananda Sen, J)**